

**OFFICE OF THE CHAIRMAN DISTRICT LEGAL SERVICES AUTHORITY  
(PR.DISTRICT AND SESSIONS JUDGE)BUDGAM**

**ORDER**

The following benches are hereby constituted for the amicable settlement of the disputes to be taken up before E. Lok Adalat to be held in District Budgam on 22. **08.2020**.The proceedings of the E. Lok Adalat shall start at 10:30 A.M.As per guidelines issued by Member Secretary SLSA Vide communication no-SLSA/LS/NLA/2020/09 dated 31-07-2020.

<b>BenchNo.</b>	<b>Constitution of Benches</b>	<b>Cases to be taken up</b>	<b>Venue</b>	<b>Phone No,s</b>
01	Mr Raja Sujat Ali Pr. District & Sessions Judge Budgam <b>(Presiding Officer)</b> (!!)Mr Adil Mushtak Banday Munsiff Magam. <b>(Member)</b>	Cases of District & Sessions Judge Court Budgam	ADR Centre Budgam	9419000996 9419406579
02	Chief Judicial Magistrate Budgam <b>(Presiding Officer)</b>	Cases of CJM Court Budgam	CJM Court Budgam	9419004537
03	Munsiff Budgam <b>(Presiding Officer)</b>	Cases of Munsiff Court Budgam	Munsiff Court Budgam	9419023284
04	1.Mr Manzoor Ahmad khan(Sub Judge ) Chadoora <b>(Presiding Officer)</b> 2. Mr Abdul Bari(Munsiff chadoora)	Cases of Sub Judge Court and Munsiff Court Chadoora	Sub Judge Court Chadoora	9419091900 9419666222
05.	Miss Mehreen Mushtaq (Munsiff Charie-Sharief) <b>(Presiding Officer)</b>	Cases of Munsiff Court Charie-sharief	Munsiff Court Charie-Sharief	9797533494
06	Sp. Mobile Magistrate Beerwah <b>(Presiding Officer)</b>	Cases of Sp. Mobile Magistrate Beerwah	Spl. Mobile Magistrate Beerwah	9622417031

Note-the Readers/stenographers of the concerned courts shall assists their respective Presiding Officers in E-lok Adalat benches.

No. DLSA/BDM/2020/  
Date 18 /08/2020

**Chairman**  
**District Legal Services Authority**  
**(Pr. District & Sessions Judge)Budgam**